

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Great Unison Contractor India Private Limited Date of Commencement of Liquidation: 23-01-2020; List of Stakeholders as on Date: 30-10-2023; Name of IP: Ms. Dipti Atul Mehta; Process Number: 1; Last 5 digit of registration number: 10350

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	133398198	3	43392519		90005679		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	21640781.00	1	9378845.00		12261936		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	28	349945296	28	274853696		75091600		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	708124.00	1	708124.00		0		Annexure 9
Total		33	505692399	33	328333184		177359215		